



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

शनिवार, मार्च २४, २००७/चैत्र ३, शके १९२९

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2007 (L. A. Bill No. XV of 2007), introduced in the Maharashtra Legislative Assembly on the 24th March 2007, is hereby published under the authority of the Governor

By order and in the name of the Governor of Maharashtra

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. XV OF 2007.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2007.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2007; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-eighth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Short title. Appropriation Act, 2007.

(१०५)

Withdrawal
of Rs.
25,06,16,32,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2006-
2007.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of two thousand five hundred six crores, sixteen lakhs and thirty-two thousand rupees only towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2007, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2007.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-1	Governor and Council of Ministers.	{ 2012, President/Vice-President/Governor/Administrator of Union Territories. 2013, Council of Ministers.	...	1,27,65,000	1,27,65,000
A-2	Elections.	2015, Elections.	1,000	...	1,000
A-4	Secretariat and Miscellaneous General Services.	{ 2052, Secretariat-General Services. 2059, Public Works. 2070, Other Administrative Services. 2075, Miscellaneous General Services.	2,000	1,62,000	1,64,000
		Total-General Administration Department.	3,000	1,29,27,000	1,29,30,000
Home Department.					
B-1	Police Administration.	{ 2014, Administration of Justice. 2055, Police. 2070, Other Administrative Services.	8,87,35,000	25,00,000	9,12,35,000
B-2	State Excise.	2039, State Excise. 2041, Taxes on Vehicles. 3055, Road Transport. 3056, Inland Water Transport.	60,16,000	...	60,16,000
B-3	Transport Administration.		2,94,67,36,000	2,50,46,88,000	5,45,14,24,000
		Total-Home Department.	3,04,14,87,000	2,50,71,88,000	5,54,86,75,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Revenue and Forests Department.				
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.		3,94,81,000	13,77,90,000	17,72,71,000
C-2	Stamps and Registration	2070, Other Administrative Services. 2030, Stamps and Registration		66,81,000	...	66,81,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services. 2059, Public Works. 2075, Miscellaneous General Services.		...	12,35,55,000	12,35,55,000
C-7	Forest	2406, Forestry and Wild Life. 2415, Agricultural Research and Education.		22,55,40,000	3,69,000	22,59,09,000
		Total-Revenue and Forests Department.		27,17,02,000	26,17,14,000	53,34,16,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.				
D-2	Social Security and Welfare.	2235, Social Security and Welfare.		14,35,000	...	14,35,000
D-4	Animal Husbandry.	2403, Animal Husbandry.		35,70,37,000	3,26,000	35,73,63,000
D-5	Dairy Development.	2404, Dairy Development.		1,000	...	1,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		35,84,73,000	3,26,000	35,87,99,000
		School Education and Sports Department.				
E-2	General Education.	2202, General Education. 2204, Sports and Youth Services. 2205, Art and Culture.		1,69,48,85,000	...	1,69,48,85,000
E-3	Secretariat and Other Social Services	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2235, Social Security and Welfare. 2251, Secretariat-Social Services.		2,57,32,000	...	2,57,32,000
		Total-School Education and Sports Department.		1,72,06,17,000	...	1,72,06,17,000

Urban Development Department.

F-3	Secretariat and Other Social Services	2230, Labour and Employment. 2235, Social Security and Welfare. 2251, Secretariat-Social Services. 3475, Other General Economic Services.	7,38,64,000	...	7,38,64,000
F-4	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	37,16,000	...	37,16,000
Total-Urban Development Department.			7,75,80,000	...	7,75,80,000

Finance Department.

G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure. 2040, Sales Tax.	...	1,92,71,94,000	1,92,71,94,000
G-6	Pensions and Other Retirement Benefits.	3475, Other General Economic Services. 2071, Pensions and Other Retirement Benefits.	5,04,31,57,000	...	5,04,31,57,000
G-7	Social Security and Welfare.	2235, Social Security and Welfare.	12,52,39,000	...	12,52,39,000
Total-Finance Department.			5,16,83,96,000	1,92,71,94,000	7,09,55,90,000

Public Works Department.

H-1	Interest Payment.	2049, Interest Payment.	...	7,27,50,000	7,27,50,000
H-3	Housing.	2216, Housing.	1,000	...	1,000
H-5	Roads and Bridges.	3054, Roads and Bridges. 2059, Public Works.	27,17,23,000	...	27,17,23,000
H-6	Public Works and Administrative and Functional Buildings.	2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	13,79,80,000	55,00,000	14,34,80,000
Total-Public Works Department.			40,97,04,000	7,82,50,000	48,79,54,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Water Resources Department.				
I-4	Secretariat-Economic Services. 3451, Secretariat-Economic Services.			28,37,000	28,37,000
		Total-Water Resources Department.		28,37,000	28,37,000
	Law and Judiciary Department.				
J-1	Administration of Justice	2014, Administration of Justice		5,43,78,000	7,26,89,000
		2052, Secretariat-General Services.		1,83,11,000	
		2070, Other Administrative Services.			
J-2	Secretariat and Other Social and Economic Services.	2235, Social Security and Welfare.		45,43,000	47,43,000
		2250, Other Social Services.			
		3475, Other General Economic Services			
		Total-Law and Judiciary Department.		5,89,21,000	7,74,32,000
	Industries, Energy and Labour Department.				
K-1	Administrative Services	2045, Other Taxes and Duties on Commodities and Services.		42,05,00,000	42,05,00,000
K-3	Stationery and Printing	2057, Supplies and Disposals.			
K-4	Labour and Employment.	2058, Stationery and Printing.		7,01,43,000	7,56,43,000
		2230, Labour and Employment.			45,000
K-7	Industries	2851, Village and Small Industries.			
		2852, Industries.			
		2853, Non-Ferrous Mining and Metallurgical Industries.		5,59,56,000	20,61,30,000
		Total-Industries, Energy and Labour Department.		12,60,99,000	70,23,18,000

Rural Development and Water Conservation Department.				
L-1	Interest Payment.	2049, Interest Payment.	...	2,36,73,000
L-2	District Administration.	2053, District Administration.	10,71,74,000	10,71,74,000
		2235, Social Security and Welfare.
		2402, Soil and Water Conservation.
		2406, Forestry and Wild Life.
		2415, Agricultural Research and Education.
		2501, Special Programmes for Rural Development.
L-3	Rural Development Programmes.	2505, Rural Employment.	1,78,01,31,000	1,78,01,31,000
		2515, Other Rural Development Programmes.
		2551, Hill Areas.
		2702, Minor Irrigation.
		2810, Non-Conventional Sources of Energy.
		3454, Census, Survey and Statistics.
L-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	20,00,000	20,00,000
L-5	Compensation and Assignments.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	12,18,32,000	50,51,65,000
			38,33,33,000	40,70,06,000
			2,01,11,37,000	2,41,81,43,000
Food, Civil Supplies and Consumer Protection Department.				
M-3	Secretariat and Other Economic Services.	3451, Secretariat-Economic Services.	85,82,000	85,82,000
		3475, Other General Economic Services.
			85,82,000	85,82,000
N-2	Art and Culture.	2205, Art and Culture.	1,000	1,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
N-3	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2235, Social Security and Welfare.	1,000	1,000
		
			2,000	2,000
Social Justice, Cultural Affairs and Special Assistance Department.				
			85,82,000	85,82,000
			1,000	1,000
			1,000	1,000
			2,000	2,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Planning Department.				
Q-3	Rural Employment.	2505, Rural Employment.	...	1,92,71,94,000	1,92,71,94,000
Q-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	...	13,32,000	13,32,000
	Total-Planning Department.				
	Housing Department.				
Q-1	Interest Payment.	2049, Interest Payment.	...	99,00,000	99,00,000
Q-2	Administrative Services	2070, Other Administrative Services.	2,40,000	...	2,40,000
Q-3	Housing	<div style="display: flex; align-items: center;"> <div style="margin-right: 10px;"> { } </div> <div> 2216, Housing. 2217, Urban Development. 2235, Social Security and Welfare. </div> </div>	87,05,10,000	...	87,05,10,000
Q-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	25,46,000	...	25,46,000
	Total-Housing Department.				
	Public Health Department.				
R-1	Medical and Public Health	<div style="display: flex; align-items: center;"> <div style="margin-right: 10px;"> { } </div> <div> 2210, Medical and Public Health. 2211, Family Welfare. 2235, Social Security and Welfare. 3454, Census, Survey and Statistics. </div> </div>	1,000	...	1,000
	Total-Public Health Department.				
	Medical Education and Drugs Department.				
S-1	Medical and Public Health.	2210, Medical and Public Health.	3,97,09,000	...	3,97,09,000
S-2	Social Security and Welfare.	2235, Social Security and Welfare.	3,65,000	...	3,65,000
	Total-Medical Education and Drugs Department.				
				4,00,74,000	4,00,74,000

Tribal Development Department.

T-1	Interest Payment.	2049, Interest Payment.	18,82,000	18,82,000	18,82,000
T-3	Social Security and Welfare.	2235, Social Security and Welfare.	9,78,000	9,78,000	9,78,000
T-4	Secretariat-Social Services.	2251, Secretariat-Social Services.	7,32,000	7,32,000	7,32,000
		2202, General Education.			
		2204, Sports and Youth Services.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation.			
		2216, Housing.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan.	2401, Crop Husbandry.	15,17,97,000	15,17,97,000	15,17,97,000
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2702, Minor Irrigation.			
		2801, Power			
		2810, Non-Conventional Sources of Energy.			
		2851, Village and Small Industries.			
		3054, Roads and Bridges.			
		Total-Tribal Development Department.	15,35,07,000	18,82,000	15,53,89,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
	Environment Department.					
U-1	Interest Payment.	2049, Interest Payment.	Rs. ...	3,89,000	3,89,000	3,89,000
U-3	Secretariat-Social Services.	2251, Secretariat-Social Services.	10,93,000	...	10,93,000	10,93,000
		Total-Environment Department.	10,93,000	3,89,000	14,82,000	14,82,000
	Co-operation, Marketing and Textiles Department.					
V-2	Co-operation.	2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2851, Village and Small Industries. 3451, Secretariat-Economic Services. 3456, Civil Supplies.	1,41,24,81,000	...	1,41,24,81,000	1,41,24,81,000
		Total-Co-operation, Marketing and Textiles Department.	1,41,24,81,000	...	1,41,24,81,000	1,41,24,81,000
	Higher and Technical Education Department.					
W-1	Interest Payment.	2049, Interest Payment.	...	1,99,40,000	1,99,40,000	1,99,40,000
W-2	General Education.	2202, General Education.	38,51,22,000	...	38,51,22,000	38,51,22,000
W-3	Technical Education.	2203, Technical Education.	18,34,00,000	9,44,000	18,43,44,000	18,43,44,000
W-4	Art and Culture	2205, Art and Culture. 2230, Labour and Employment.	24,53,03,000	...	24,53,03,000	24,53,03,000
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	35,50,000	...	35,50,000	35,50,000
		Total-Higher and Technical Education Department.	81,73,75,000	2,08,84,000	83,82,59,000	83,82,59,000
	Women and Child Development Department.					
X-2	Secretariat-Social Services.	2251, Secretariat-Social Services.	4,79,000	...	4,79,000	4,79,000
		Total-Women and Child Development Department.	4,79,000	...	4,79,000	4,79,000

Water Supply and Sanitation Department.

Y-1 Interest Payments.	2049, Interest Payments.	...	24,000	24,000
Y-4 Minor Irrigation.	2702, Minor Irrigation.	1,61,67,000	...	1,61,67,000
Total-Water Supply and Sanitation Department.		1,61,67,000	24,000	1,61,91,000
Total-A-Expenditure on Revenue Account.		16,57,00,13,000	7,75,09,40,000	24,32,09,53,000

B-EXPENDITURE ON CAPITAL ACCOUNT**Revenue and Forests Department.**

C-10 Capital Expenditure on Economic Services.	4406, Capital Outlay on Forestry and Wild Life.	}	...	85,75,000
	4415, Capital Outlay on Agricultural Research and Education.	
	4701, Capital Outlay on Major and Medium Irrigation.	
	5475, Capital Outlay on Other General Economic Services.	
	6401, Loans for Crop Husbandry.	
	Total-Revenue and Forests Department.		85,75,000	85,75,000

Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.

D-14 Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	...	29,60,000	29,60,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		...	29,60,000	29,60,000

Urban Development Department.

F-5 Capital Expenditure on Social Services.	4217, Capital Outlay on Urban Development.	}	...	10,41,55,000
	5475, Capital Outlay on Other General Economic Services.		6,53,000	10,35,02,000
Total-Urban Development Department.			6,53,000	10,41,55,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.				
H-7	Capital Expenditure on Social Services and Economic Services.	{ 4055, Capital Outlay on Police. 4216, Capital Outlay on Housing. 4711, Capital Outlay on Flood Control 5054, Capital Outlay on Roads and Bridges. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4210, Capital Outlay on Medical and Public Health. 4217, Capital Outlay on Urban Development. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4235, Capital Outlay on Social Security and Welfare. 4250, Capital Outlay on Other Social Services. 4403, Capital Outlay on Animal Husbandry. 4404, Capital Outlay on Dairy Development. 4405, Capital Outlay on Fisheries.		2,000	..	2,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	{ 7610, Loans to Government Servants, etc.		4,000	..	4,000
H-11	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.		5,20,00,000	..	5,20,00,000
		Total-Public Works Department.		5,20,06,000	..	5,20,06,000

Water Resources Department.			
I-5	Capital Expenditure on Irrigation.	...	87,000
4402,	Capital Outlay on Soil and Water Conservation.		
4701,	Capital Outlay on Major and Medium Irrigation.		
4702,	Capital Outlay on Minor Irrigation.		
4711,	Capital Outlay on Flood Control Projects.		
4801,	Capital Outlay on Power Projects.		
5402,	Capital Outlay on Space Research.		
	Total-Water Resources Department.	...	87,000
Industries, Energy and Labour Department.			
4425,	Capital Outlay on Co-operation.		
4885,	Other Capital Outlay on Industries and Minerals.		
6851,	Loans for Village and Small Industries.	18,90,000	18,90,000
6885,	Other Loans to Industries and Minerals.		
	Total-Industries, Energy and Labour Department.	18,90,000	18,90,000
Rural Development and Water Conservation Department.			
L-9	Loans to Government Servants, etc.	2,00,000	2,00,000
	Total-Rural Development and Water Conservation Department.	2,00,000	2,00,000
Social Justice, Cultural Affairs and Special Assistance Department.			
N-4	Capital Expenditure on Social Services.	40,00,000	40,00,000
4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4235,	Capital Outlay on Social Security and Welfare.		
6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
N-5	Loans to Government Servants, etc.	60,000	60,000
7610,	Loans to Government Servants, etc.		
	Total-Social Justice, Cultural Affairs and Special Assistance Department.	40,60,000	40,60,000

(1)	(2)	(3)	(4)	Rs.	Rs.
O-12 Loans to Government Servants, etc.	Planning Department. 7610, Loans to Government Servants, etc.	5,23,000	5,23,000	5,23,000	5,23,000
Q-6 Loans to Government Servants, etc.	Total-Planning Department. Housing Department. 7610, Loans to Government Servants, etc.	5,23,000	5,23,000	5,23,000	5,23,000
R-5 Loans to Government Servants, etc.	Total-Housing Department. Public Health Department. 7610, Loans to Government Servants, etc.	3,50,000	3,50,000	3,50,000	3,50,000
R-5 Loans to Government Servants, etc.	Total-Public Health Department.	19,98,000	19,98,000	19,98,000	19,98,000
T-6 Capital Expenditure on Tribal Development Sub Plan.	Tribal Development Department. 4059, Capital Outlay on Public Works. 4202, Capital Outlay on Education, Sports, Art and Culture. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4250, Capital Outlay on Other Social Services. 4403, Capital Outlay on Animal Husbandry. 4404, Capital Outlay on Dairy Development. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	20,39,73,000	20,39,73,000	20,39,73,000	20,39,73,000
V-3 Capital Expenditure on Social Services.	Total-Tribal Development Department. Co-operation, Marketing and Textiles Department. 4425, Capital Outlay on Co-operation. 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services.	20,39,73,000	20,39,73,000	20,39,73,000	20,39,73,000
V-3 Capital Expenditure on Social Services.	Total-Tribal Development Department. Co-operation, Marketing and Textiles Department. 4425, Capital Outlay on Co-operation. 4851, Capital Outlay on Village and Small Industries. 5475, Capital Outlay on Other General Economic Services.	19,60,35,000	19,60,35,000	19,60,35,000	19,60,35,000

V-4	Internal Debt.			14,33,89,000	14,33,89,000
	6003, Internal Debt of the State Government.				
	6216, Loans for Housing.				
	6425, Loans for Co-operation.				
	6851, Loans for Village and Small Industries.	1,000		1,000	
V-5	Capital Expenditure on Economic Services.				
	7475, Loans for Other General Economic Services.				
V-6	Loans to Government Servants, etc.	2,04,77,000	...	2,04,77,000	
	Total-Co-operation, Marketing and Textiles Department.	21,65,13,000	14,33,89,000	35,99,02,000	
	Total-B-Expenditure on Capital Account.	49,37,01,000	24,69,78,000	74,06,79,000	
	Grand Total.	17,06,37,14,000	7,99,79,18,000	25,06,16,32,000	

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of Article 204 of the Constitution of India read with Article 205 thereof to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2006-07.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure ..	24,32,09,53,000
(b) Capital Expenditure ..	74,06,79,000
Total ..	<u>25,06,16,32,000</u>

Mumbai,
Dated the 24th March 2007.

JAYANT PATIL,
Minister for Finance.